

- (2) A copy of the Code for broadcasts by individuals on All India Radio. [Placed in Library, See No. LT-2001/67].

LIST OF PERSONS AND/OR ORGANISATIONS PRIORITY AUTHORISATION 'IMPORTANT'

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : I beg to lay on the Table a list of persons and/or organisations other than Ministers and Government officials in whose favour priority authorisation 'Important' on trunk calls was current on the 3rd August, 1967 and was withdrawn with effect from the 4th August, 1967. [Placed in Library, See No. LT-2002/67].

STATEMENT IN REPLY TO HALF-AN-HOUR DISCUSSION ON 11TH DECEMBER, 1967 REGARDING SUGAR POLICY

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a statement in reply to Half-an-Hour discussion raised by Shri S. S. Kothari on the 11th December, 1967, regarding Sugar Policy, under direction 19 of the Directions by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library, See No. LT-2003/67].

12.56 Hrs.

STATEMENT RE : SOCIAL CONTROL OF BANKS

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : Shall I read it or lay it on the Table, because it is a longish thing? (Interruptions)

MR. SPEAKER : Because there will be a discussion on it later on, it may be laid on the Table, so that all the Members may read it.

SHRI INDRAJIT GUPTA (Alipore) : Will you allow some time for discussion?

MR. SPEAKER : Normally, after the Minister's statement, no question is allowed, only a discussion is allowed later on. Therefore, you may read it.

SHRI VASUDEVAN NAIR (Peer-made) : In this session or next session?

MR. SPEAKER : It is not in my hands, but in the hands of the Business Advisory Committee. All of you will meet and fix it up.

SHRI VASUDEVAN NAIR : I am asking because we are very much pressed for time, and I understand we have even pushed out some important business.

MR. SPEAKER : By reading alone that problem is not solved. I would like to understand and help you if I can. Reading alone is not going to help if I do not allow questions to be put, excepting taking away half an hour. Therefore, I would request him to place it on the Table of the House.

श्री श्रीकार लाल बेरवा : कौपी ग्रंथेजी में मिलेगी तो फाड़ दी जायगी।

श्री मोरारजी देसाई : अब आप की फाड़ना ही तहजीब है तो मैं क्या कर सकता हूँ ?

I lay on the Table a statement on social control over commercial Banks. [Placed in Library, See No. LT-2004/67].

12.58 Hrs.

PERSONAL EXPLANATION BY MEMBER

SHRI M. R. MASANI (Rajkot) : Mr. Speaker, Sir, I crave your indulgence to say a few words by way of personal explanation regarding certain statements made in this House during the discussion on a Calling Attention Notice on 12th December during which the name of my Party was mentioned by two Hon. Members as being amongst the recipients of American Governmental funds during the last General Elections.

I would like to recall that, when this matter came up for discussion on June, 15, 1967, I had repudiated these allegations as totally false. I had at that time said and I quote : "Every rupee of the election funds that we collected was collected from our friends, sympathisers and supporters in this country. So far as we are concerned, we are prepared and in fact insist that